

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 348
(TO BE ANSWERED ON THE 6th February 2023)

OPERATIONS AT ROURKELA AIRPORT

348. SHRI MUZIBULLA KHAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the facilities and amenities made available at Rourkela Airport after commencement of operations at the airport;
- (b) whether Government is considering to increase the length and strengthening of runways to accommodate aircrafts of more passenger capacities such as Boeing etc., if so, the details thereof;
- (c) whether Government is also considering expanding the terminal building and increasing the space for passenger lounge and providing more ease/ comforts, if so, the details thereof; and
- (d) the details of the availability of adequate land at Rourkela Airport, timeline of work to extend the runway and expand the terminal building?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): The Rourkela airport is licensed for Code 2C Visual Flight Rules (VFR) operations. The facility for operation of ATR-72 aircraft, terminal building of 650 sqm, Air Traffic Control building with Communication, Navigation and Surveillance facilities, Precision Approach Path Indicator (PAPI), Non-directional beacon, Runway End safety Area 90m x 60m at both ends, Apron with 02 nos. parking bays for ATR-72 type of Aircraft, reserved lounge, wheel chair assistance, Child Care Room etc. is available at the airport.

(b) to (d): The upgradation/ expansion of existing airports depends on various factors like traffic demand, commercial viability, socio-economic considerations, availability of land free from all encumbrances etc. Presently, no land is available at Rourkela airport for extension of runway. However, Airports Authority of India has taken up the expansion of the terminal building at the airport from 350 sqm to 650 sqm and the same has been completed on 15.12.2022.
